GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE RAJYA SABHA UN-STARRED QUESTION NO- 2465 ANSWERED ON-10/08/2021

GST DUES TO STATES

2465. SHRI NEERAJ DANGI

Will the Minister of FINANCE be pleased to state:-

- (a) the details of GST dues owed to States for the last three years, State-wise and year-wise;
- (b) the details of GST dues actually paid to States for the last three years, State-wise and year-wise;
- (c) whether there is a discrepancy in the GST dues owed and dues paid to States; and
- (d) if so, the reasons therefor and the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d):- As per the provisions of the GST (Compensation to States) Act, 2017, GST compensation for financial years 2017-18, 2018-19 and 2019-20 has already been paid to the States/UTs. GST compensation of Rs. 91,000 crore has also been released to all States/UTs to partly meet the compensation payable for the period April'20 to March'21 as the amount in GST Compensation Fund was not adequate to meet the full compensation requirement. The economic impact of the pandemic has led to higher compensation requirement due to lower GST collection and at the same time lower collection of GST compensation cess. The detail of provisional GST compensation yet to be released to States/UTs is as per **Annexure-I** and year-wise detail of GST compensation released to States/UTs is as per **Annexure-II**.

The issue of GST Compensation to States has been deliberated in the 41st and 42nd GST Council meetings. Accordingly, in FY 20-21, Centre had borrowed Rs. 1.1 lakh crore under a special window and passed on to the States as back-to-back loan to help the States to meet the resource gap due to short-release of compensation on account of inadequate balance in the Compensation Fund. This arrangement has been finalized after detailed deliberations with the States and all States have opted for this arrangement. Subsequent to deliberations in the 43rd GST Council meeting, it has been decided that the Centre will borrow Rs. 1.59 lakh crores from the market through special window in current FY and pass it on to the States/ UTs as a back to back loan in appropriate tranches as was done in the last year. As per this decision Rs. 75000 crore has been released to States/ UTs on 15.07.2021. In addition, depending on the amount available in the Compensation Fund, Centre has also been releasing the regular GST compensation to States to make up for GST revenue shortfall. The states will be paid full GST Compensation as per GST (Compensation to States) Act, 2017 for the transition period by extending the levy of Compensation cess beyond 5 years to meet the GST revenue shortfall as well as for servicing the loan borrowed through special window scheme.

Annexure-I Details of provisional GST compensation yet to be released to States/ UTs

(Rs. in crore)

S. No	Name of State/UT	GST compensation yet to be released for period April'20- March'21	GST compensation yet to be released for period April- May, 21	
(1)	(2)	(3)	(4)	
1	Andhra Pradesh	2493	1559	
2	Arunachal Pradesh	0	0	
3	Assam	1017	606	
4	Bihar	1538	1801	
5	Chhattisgarh	1231	1547	
6	Delhi	5190	2823	
7	Goa	734	411	
8	Gujarat	6583	3603	
9	Haryana	2328	2130	
10	Himachal Pradesh	680	714	
11	J & K	757	829	
12	Jharkhand	1241	969	
13	Karnataka	7202	5500	
14	Kerala	3046	2812	
15	Madhya Pradesh	2437	2468	
16	Maharashtra	15138	7995	
17	Manipur	0	0	
18	Meghalaya	140	79	
19	Mizoram	0	0	
20	Nagaland	0	0	
21	Odisha	1389	1349	
22	Puducherry	274	288	
23	Punjab	3752	3124	
24	Rajasthan	2981	2361	
25	Sikkim	30	0	
26	Tamil Nadu	6155	3574	
27	Telangana	2515	1558	
28	Tripura	93	88	
29	Uttar Pradesh	7109	4048	
30	Uttarakhand	1215	951	
31	West Bengal	3911	2157	
	Total	81179	55345*	

^{*} Centre had released Rs. 75,000 crore to the States/UTs as a back to back loan on 15.07.2021 to meet the compensation short-fall during the current financial year.

Details of GST Compensation released to the States/UTs

(Rs. in crore)

S.N		(Rs. in crore						
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#In addition, Centre had released Rs. 1.1 lakh crore as a back to back loan to States/UTs in lieu of the GST compensation during the financial year 2020-21